

**IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III**

CP-48/(ND)/08

IN THE MATTER OF:

Manoj Kumar Gupta

.. PETITIONER

Vs.

Rajesh Buildcon & Infrac. (P) Ltd.

.. RESPONDENT

SECTION :

Under Section 397/398

Order delivered on 25.9.2017

Coram :

**R. VARADHARAJAN,
Hon'ble Member (Judicial)**

For the Petitioner/Applicant : -

For the Respondents

**: Mr. Sangram Patnaik, Advocate
Mr. Rajiv Gupta, Advocate
Mr. Sangam Singh, Advocate.. for R-1,9,10,11,12**

ORDER

Hon'ble Member (Judicial) not sitting.

Re-notify this case on 07.11.2017.



**(S.P. Gahlaut)
Bench officer-III**

**Surjit
25.9.2017**